

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 71 OF 2018 &
IA NO. 85 OF 2018 & IA NO. 239 OF 2019

Dated : 3rd May, 2019

In the matter of:

BSES Yamuna Power Limited	... Appellant (s)
Versus	
Delhi Electricity Regulatory Commission	... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **22.07.2019.**

PS/Court Master

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